

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **04.02.2021 at 2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** : MA/1114/2019

**PETITION NUMBER** : CP/549/IB/2017

**NAME OF THE APPLICANT** : S. Rajagopal, Liquidator  
Srivari Metal Works Pvt Ltd)

**NAME OF THE RESPONDENT** : Arul Jothi

**UNDER SECTION** : 35(1)(b), 35(1)(c) & 60(5) of IBC

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**ORDER**

Due to paucity of time, the matter stands adjourned to **22.03.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS